

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE THE CHIEF JUSTICE MR. A.J.DESAI

&

THE HONOURABLE MR.JUSTICE V.G.ARUN

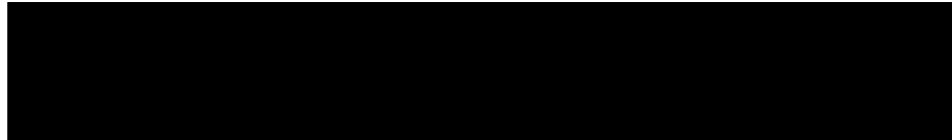
MONDAY, THE 13TH DAY OF NOVEMBER 2023 / 22ND KARTHIKA,

1945

WP (C) NO. 37209 OF 2023

PETITIONER/S:

ALEX MAMPUZHA @ ALEXANDER K



BY ADVS.
SYAM J SAM
MEERA BABU

RESPONDENT/S:

- 1 STATE POLICE CHIEF
DGP OFFICE,VELLAYAMBALAM, THIRUVANTHANPURAM , ,
PIN - 695010
- 2 DISTRICT POLICE CHIEF (RURAL)
SP OFFICE,KOTTRAKARA,KOLLAM,, PIN - 691506
- 3 STATION HOUSE OFFICER
KOTTARAKARA POLICE STATION, KOTTARAKARA, PIN -
691506
- 4 SECRETARY , UMMANOOR GRAMA P ANCHAYATH
UMMANOOR GRAMA P ANCHAYATH, UMMANOOR P.O, PIN -
691520
BY ADVS.
ADVOCATE GENERAL OFFICE KERALA
SHRI.N.MANOJ KUMAR, STATE ATTORNEY()
K.R.RANJITH, GOVERNMENT PLEADER WITH STATE
ATTORNEY()

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 13.11.2023, THE COURT ON THE SAME DAY
DELIVERED THE FOLLOWING:

W.P.(C) No.37209 of 2023

-2-

JUDGMENT

Dated this the 13th day of November, 2023

A.J.Desai, C.J.

By way of present writ petition filed in the nature of public interest, the following prayers have been made;

"i. To issue a writ of mandamus or any other appropriate writ, order or direction to the respondents 1 to 4 to take all necessary steps to curb the practice of abandoning new born infants in streets of Kerala, especially at the premises of Bethani chapel, Valakom, Kollam.

ii. To direct the 2nd respondent to pass appropriate orders on Exhibit P3 there by conducting a proper investigation in Exhibit P1, Exhibit P2 and connected crimes by appointing a special investigation team."

As far as the prayers are concerned, we are of the considered opinion that the respondent authority will do the needful.

W.P.(C) No.37209 of 2023

-3-

The writ petition is disposed of as above.

sd/-

A.J.Desai
Chief Justice

sd/-

V.G.Arun
Judge

Scl/

W.P.(C) No.37209 of 2023

-4-

APPENDIX OF WP(C) 37209/2023

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE COPY OF FIR REGISTERED UNDER CRIME NUMBER 0392/2022 AT KOTTARAKARA POLICE DATED ON 19/02/2022 IS PRODUCED ALONG WITH RELEVANT PAGE OF ENGLISH TRANSLATION
- Exhibit P2 THE TRUE COPY OF OF FIR REGISTERED UNDER CRIME NUMBER 0160/2023 AT KOTTARAKARA POLICE DATED ON 17/01/2023 IS PRODUCED ALONG WITH RELEVANT PAGE OF ENGLISH TRANSLATION
- Exhibit P3 THE TRUE COPY OF THE REPRESENTATION SERVED TO THE SECOND RESPONDENT DATED 3.2.2023 ALONG WITH RELEVANT PAGE OF ENGLISH TRANSLATION